## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016 AND APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

Dated: 20th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

In the matter of:

UJVN Ltd. .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

In the matter of:

UJVN Ltd. .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Ors. .... Respondent(s)

## <u>ORDER</u>

Due to administrative reasons, the matters could not be taken up.

List these matters on **06.03.2018**.

**COURT MASTER**